F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 25.04.2018

ORDER NO. 74 of 2018

Hon'ble President is pleased to order the following sitting commencing from 1.5.18 to 4.5.18 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri S.K. Mohanty, Member (J)	From 1.5.2018 to 4.5.2018.	Single Member Bench Matters as notified

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 25.04.2018

ORDER NO. 75 of 2018

Hon'ble President is pleased to order the following sitting commencing from **1.5.2018 to 4.5.2018 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri C.J. Mathew Member (Technical) and Hon'ble Shri P. Dinesha, Member (J)		Excise Customs & Service Tax Division Bench Matters
Hon'ble Shri Ramesh Nair, Member (Judicial)	From 1.5.18 to 4.5.2018	Single Member Bench Matters

Note:

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar) Registrar

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